

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)**  
**SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/383/CHE/2021 IN CP/1156/IB/2018  
NAME OF PETITIONER : PR Raman, Liquidator of M/s. RA-NI Precast Pvt. Ltd.  
NAME OF RESPONDENT : Jayashree Mohan & 4 Ors  
SECTION : 60(5) of IBC 2016

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**ORDER**

The Petitioner/RP is represented by the Ld. Counsel Mr. S. Sathiyannarayanan through video conferencing mode. None present for Respondents.

List this matter on **13.08.2021** with the other connected Applications together.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)